NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/98/2016

NAME OF THE PETITIONER(S)

: D.V. Rao

NAME OF THE RESPONDENT(S)

: Kandhari Fruitpack Pvt. Ltd. & another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

HITESH KUMAR LOUNES PETITIONER

COUNGEL FOR

RESPONDENTS

ORDER

Shri Hitesh Kumar, counsel for petitioner present. Ms Sri Varshini, counsel for R1 & R2 present. Both the counsel sought time for getting instructions from their clients to know the stage of proceedings of arbitration pending before the Delhi High Court. Time extended at their request. Put up on 31.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)